

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 18**  
**TO BE ANSWERED ON 04<sup>th</sup> FEBRUARY, 2019**

**EXPORT OF GRAPES**

18. SHRI S. RAJENDRAN:  
SHRI T. RADHAKRISHNAN:  
KUNWAR HARIBANSH SINGH:  
SHRI GAJANAN KIRTIKAR:  
SHRI S.R. VIJAYAKUMAR:  
SHRI SUDHEER GUPTA:

Will the Minister of **COMMERCE & INDUSTRY** (वणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of the quantum and value of grapes and its products exported from the country during the last three years and the current year;
- (b) whether grape owners and exporters of the country including Maharashtra region have incurred heavy losses on export of grapes;
- (c) if so, whether the Government proposes any relief measures for the grape owners and if so, the details thereof;
- (d) whether the Government proposes to formulate schemes in consultation with the Agricultural and Processed Food Products Export Development Authority of India to export grapes to newer areas/ countries;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the other steps taken by the Government to boost the export of grapes from the country?

**ANSWER**

वणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

- (a) The details of the quantum and value of grapes and its products exported from the country during the last three years and the current year are as under:

Quantity in MT, Value in USD Million

Product	2015-16		2016-17		2017-18		2018-19 (April-November)	
	Quantity	Value	Quantity	Value	Quantity	Value	Quantity	Value
Grapes, Fresh	132647.60	203.16	198471.30	268.29	188221.18	294.59	40581.92	52.35
Raisins (Grapes Dried)	26825.10	31.16	30859.09	40.22	25259.51	37.05	14919.15	30.79
Others Grapes	1556.34	1.57	1786.47	2.18	959.90	1.12	568.32	0.67

Dried									
Total	161029.04	235.89	231116.86	310.69	214440.59	332.76	56069.39	83.81	

Source: DGCI&S

- (b) The Government has not received any reports of grape producers and exporters having incurred heavy losses on export of grapes during the last three years and the current year.
- (c) Does not arise in view of (b) above.
- (d) to (f) Promotion of exports of agricultural products like grapes is a continuous process. India has filed Market Access Requests for Grapes with several countries viz. Australia, Indonesia, Japan, Malawi, New Zealand, South Korea, USA and Vietnam. Under the newly introduced Agriculture Export Policy, Pune, Nasik and Sangli districts of Maharashtra have been identified as a cluster for export-oriented production of grapes. 7% MEIS is available on the export of grapes. The Agricultural & Processed Food Products Export Development Authority (APEDA), an autonomous organisation under the administrative control of Department of Commerce, has been mandated with the export promotion of grapes. APEDA has implemented GrapeNet, which is a web-based service offered to the stakeholders for facilitating testing and certification of Grapes for export from India in compliance with the standards identified by NRC Pune, on the basis of consultation with the exporters. GrapeNet collects, stores and reports – forward and backward traces and quality assurance data entered by the stakeholders, ie., exporters, laboratories and PSC authorities within the Grapes supply chain in India.. Moreover, APEDA has also been providing assistance to the Grape exporters under various components of its export promotion scheme.

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